

SPECIAL BENCH  
COURT - I

**O-207**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TP/99(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>TH</sup> JULY 2024**

|                  |  |
|------------------|--|
| IN THE MATTER OF | NILAMBUR BARTER PVT. LTD.<br>VS<br>SIMPLEX INFRASTRUCTURES LIMITED |
| UNDER SECTION    | SEC 433(E)/433(F) OF CA 1956                                       |

**Appearances (via video conferencing/physically)**

Mr. Ashwin Nair, Adv. : For Respondent

**ORDER**

1. Ld. Counsel for the respondent present. None appears for the petitioner.
2. Copy of the petition be served upon the respondents to enable him to file reply affidavit within two weeks.
3. Post this matter on **28/08/2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**